

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-518**  
CP No. - 65/2001

**IN THE MATTER OF:**

M/s Aar Gee Board Pvt. Ltd. & Ors.

**....Applicant**

**SECTION**

U/s 634A

**Order delivered on 15.09.2022**

**CORAM:**

**SHRI JUSTICE TELAPROLU RAJANI,  
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Rajiv Bahl  
For the Respondent : Adv Siddharth Tewari

**ORDER**

Ld. Counsel for Petitioner appeared and sought further time to finalize the settlement. Ld. Counsel for Respondent appeared and submitted that he will seek instructions from his client regarding the settlement proposed by the petitioner. Therefore, post this matter on **20.10.2022**.

—Sd/—

**(RAHUL BHATNAGAR)**  
**MEMBER (T)**

—Sd/—

**(JUSTICE TELAPROLU RAJANI)**  
**MEMBER (J)**